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S.K. Sahu -Vrs- UOI

Orders/Directions Sl.No.11
O.A. No.968/14

Order dated 23rd September, 2016

CORAM

HON'BLE SHRI R.C.MISRA, MEMBER (A)
HON'BLE SHRI S.K. PATTNAIK, MEMBER (J)

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Heard Mr. N.R. Routray, Ld. Counsel appearing for the applicant and Mr. S.K. Ojha, Ld. Panel Counsel appearing for the Respondents-Railways. Mr. Routray submitted that the applicant prays to withdraw this O.A. The prayer is allowed. Accordingly, the O.A. is disposed of being withdrawn.

SK
MEMBER(J)

R.C.Misra
MEMBER(A)

K.B.